

HCPS No. 3/2014

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 20th JULY 2017.**

BRIEF TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru to facilitate printing of copies as per the daily indents from the High Court for Printing, Scanning and Archiving of Judgments / Orders / Decrees and Retrieving services etc., in Principal Bench, High Court of Karnataka, Bengaluru, Benches at Dharwad and Kalaburagi through e-procurement portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **21.08.2017 at 4.00 PM** For more details visit <https://eproc.karnataka.gov.in> website.

Sd/-

**(T. G. SHIVASHANKARE GOWDA)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.**